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**STANDING COMMITTEE ON AGRICULTURE,  
ANIMAL HUSBANDRY AND FOOD PROCESSING  
(2021-2022)**

**SEVENTEENTH LOK SABHA**

**MINISTRY OF FOOD PROCESSING INDUSTRIES**

**'DEMANDS FOR GRANTS (2021-22)'**

**{Action Taken by the Government on the Observations/  
Recommendations contained in the Twenty Sixth Report (Seventeenth Lok Sabha) of  
the Standing Committee on Agriculture (2020-21)}**

**THIRTY THIRD REPORT**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**December 2021/Agrahayana, 1943 (Saka)**

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the Standing Committee on Agriculture (2020-21)}**

Presented to Lok Sabha on 14.12.2021

Laid on the Table of Rajya Sabha on 14.12.2021



**LOK SABHA SECRETARIAT  
NEW DELHI**

....December 2021/.... Agrahayana, 1943 (Saka)

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**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY  
AND FOOD PROCESSING\***  
(2021-22)

**SHRI P.C. GADDIGOUDAR - CHAIRPERSON**

**MEMBERS**

**LOK SABHA**

2. Shri Afzal Ansari
3. Shri Horen Sing Bey
4. Shri Devendra Singh 'Bhole'
5. Shri A. Ganeshamurthi
6. Shri Kanakmal Katara
7. Shri Abu Taher Khan
8. Shri Mohan Mandavi
9. Shri Kinjarapu Ram Mohan Naidu
10. Shri Devji Mansingram Patel
11. Smt. Shardaben Anilbhai Patel
12. Shri Bheemrao Baswanthrao Patil
13. Shri Shrinivas Dadasaheb Patil
14. Shri Vinayak Bhaurao Raut
15. Shri Pocha Brahmananda Reddy
16. Shri Rajiv Pratap Rudy
17. Shri Mohammad Sadique
18. Shri Virendra Singh
19. Shri V.K. Sreekandan
20. Shri Mulayam Singh Yadav
21. Shri Ram Kripal Yadav

**RAJYA SABHA**

22. Shri Partap Singh Bajwa
23. Shrimati Ramilaben Becharbhai Bara
24. Sardar Sukhdev Singh Dhindsa
25. Shri Surendra Singh Nagar
26. Shri Kailash Soni
27. Shri Ram Nath Thakur
28. Shri Vaiko
29. Shri Harnath Singh Yadav
30. *Vacant*
31. *Vacant*

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\* Standing Committee on Agriculture renamed as Standing Committee on Agriculture, Animal Husbandry and Food Processing *vide* Para No. 3293, Bulletin Part-II dated 23.11.2021

## **SECRETARIAT**

1. Shri Shiv Kumar - Joint Secretary
2. Smt. Juby Amar - Director
3. Shri Prem Ranjan - Deputy Secretary
4. Shri S. Vijayaraghavan - Executive Officer

## INTRODUCTION

I, the Chairperson, Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22), having been authorized by the Committee to submit the Report on their behalf, present this Thirty third Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty Sixth Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture (2020-21) on 'Demands for Grants (2021-22)' pertaining to the Ministry of Food Processing Industries.

2. The Twenty Sixth Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture (2020-21) on 'Demands for Grants (2021-22)' pertaining to the Ministry of Food Processing Industries was presented to Lok Sabha and laid on the Table of Rajya Sabha on 09 March, 2021. The Action Taken Notes on the Report were received on 14.06.2021.

3. The Report was considered and adopted by the Committee at their Sitting held on 07.12.2021.

4. An analysis of the action taken by the Government on the Observations/Recommendations contained in the Twenty Sixth Report (Seventeenth Lok Sabha) of the Committee is given in **Appendix**.

07 December, 2021  
16 Agrahayana, 1943 (Saka)

**P.C. Gaddigoudar**  
*Chairperson,*  
*Standing Committee on Agriculture,*  
*Animal Husbandry and Food Processing*

## CHAPTER I REPORT

This Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing deals with the Action Taken by the Government on the Observations/Recommendations contained in the Twenty-Sixth Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture (2020-21) on "Demands for Grants (2021-22)" pertaining to the Ministry of Food Processing Industries which was presented to Lok Sabha and Laid on the Table of Rajya Sabha on 09.03.2021.

1.2 The Ministry of Food Processing Industries has furnished Action Taken Replies in respect of all the 9 Observations/Recommendations contained in the Report. These have been categorized as under:

- Observations/Recommendations that have been accepted by the Government:  
Recommendation Nos. 1,2,4,7 and 8  

Chapter - II  
Total - 05
- Observations/Recommendations in respect of which the Committee do not desire to pursue in view of the Government's Reply:  
Recommendation No. 5  

Chapter - III  
Total - 01
- Observations/Recommendations in respect of which Action Taken Replies of the Government have not been accepted by the Committee:  
Recommendation No. 3  

Chapter - IV  
Total - 01
- Observations/Recommendations in respect of which final replies of the Government are still awaited:  
Recommendation No. 6 and 9  

Chapter - V  
Total - 02



**1.3 The Committee trusts that utmost importance would be given to implementation of the Observations/Recommendations accepted by the Government. In cases, where it is not possible for the Ministry to implement the Recommendations in letter and spirit for any reason, the matter should be reported to the Committee with the reasons for non-implementation. The Committee desire that further Action Taken Note on the Observations/Recommendations contained in Chapter - I and final replies in respect of Recommendations contained in Chapter - V of this Report be furnished to them at an early date.**

1.4 The Committee will now deal with the action taken by the Government on some of the Recommendations in the succeeding paragraphs.

**A. ANALYSIS OF DEMANDS  
Recommendation No. 1**

**1.5** "The Committee note that while the Ministry has proposed an allocation of Rs.3490.07 Crore for the BE 2021-22, the allocated amount in BE 2021-22 is Rs.1308.66 Crore which is quite less than the proposed amount. Even though this amount is higher than the amount allocated for BE 2020-21 which was to the tune of Rs.1247.42 Crore.

The Committee feel that less allocation of funds to the Ministry is due to less utilization of allocated funds by the Ministry, which is clear from the Statement given by the Ministry regarding Scheme-wise Outlay and Expenditure for three year i.e. 2018-19, 2019-20 and 2020-21. Against the Allocation of Rs.1000 Crore, Rs.1042.79 Crore and Rs.1247.42 Crore at RE stage for the year 2018-19, 2019-20 and 2020-21, the Actual Expenditure was Rs.719.17 Crore, Rs.845.54 Crore and Rs.668.16 Crore (till 15.01.2021) respectively.

Thus, it is evident that under utilization of allocated funds consistently by the Ministry is acting as a stumbling block in achieving the objectives of the Ministry i.e. addressing critical issues of food security, food inflation and providing

wholesome nutritious foods to the masses, ensuring better returns for the farmers, generating employment and earning foreign exchange through the exports. The Committee therefore recommend the Ministry to strive hard for optimum utilization of allocated funds."

**1.6 In its Action taken reply, the Ministry has stated:-**

"The recommendation of the Hon'ble Committee has been noted.

The Ministry is closely monitoring implementation and expenditure for improving level of utilization of allocated budget under various sub-schemes of the Central Sector Umbrella Scheme: Pradhan Mantri Kisan Sampada Yojana (PMKSY).

The Ministry has also launched a new Centrally Sponsored Scheme in June, 2020 namely "Prime Minister Formalization of Micro Food Processing Enterprises"(PMFME) for which the Ministry received Rs 400 Crore in RE: 2020-21 and projected a demand of Rs 2300 Crore for BE: 2021-22 before the Ministry of Finance. Against this, Ministry has been allocated only Rs 500 Crore for BE: 2021-22.

A statement showing funds allocated and utilisation thereof under PMKSY, PMFME and Non-Scheme during the year 2020-21 and allocation for 2021-22 is given below:

**₹ in Crore**

| Scheme     | BE: 2020-21 | RE: 2020-21 | Actual Expenditure as on 31.03.2021 | % with reference to RE | BE : 2021-22 |
|------------|-------------|-------------|-------------------------------------|------------------------|--------------|
| PMKSY      | 1081.41     | 750.00      | 667.05                              | 88.94                  | 700.00       |
| PMFME      | -           | 400.00      | 394.58                              | 98.65                  | 500.00       |
| Non-Scheme | 151.53      | 97.42       | 91.05                               | 93.46                  | 108.66       |
| Total      | 1232.94     | 1247.42     | 1152.68                             | 92.41                  | 1308.66      |

The Schemes of PMKSY are credit linked and demand driven. There has been mandatory allocation for DAPSC & DAPST since 2018-19 under PMKSY and there was allocation @ 8.3 % for DAPSC and @ 4.3% for DAPST in 2020-21 for which the Ministry did not get adequate eligible proposals despite consistent efforts. Similarly, the Ministry is not getting adequate eligible proposals for utilization of 10% allocation for NER."

**1.7 Taking note of under-utilization of allocated funds consistently by the Ministry, which is acting as a stumbling block in achieving the objectives of the Ministry i.e. addressing critical issues of food security, food inflation and providing wholesome nutritious food to the masses, ensuring better returns for the farmers, generating employment and earning foreign exchange through the exports, the Committee had recommended that the Ministry to strive hard for optimum utilization of allocated funds. The Ministry in its Action Taken Replies has submitted that it is closely monitoring implementation and expenditure for improving level of utilization of allocated budget and has also provided details of funds allocated and utilization thereof under Pradhan Mantri Kisan Sampada Yojana (PMKSY), Prime Minister formalization of Micro Food Processing Enterprises (PMFME) and Non-Scheme Head during the year 2020-21 and the allocation for BE 2021-22. The Ministry has further submitted that the Schemes of PMKSY are credit linked and demand driven. There has been mandatory allocation for Development Action Plan for Scheduled Castes (DAPSC) & Development Action Plan for Scheduled Tribes (DAPST) since 2018-19 under PMKSY and there was allocation @ 8.3% for DAPSC and @ 4.3% for DAPST in 2020-21, for which the Ministry did not get adequate eligible proposals despite**

**consistent efforts. Similarly, the Ministry is not getting adequate eligible proposals for utilization of 10% allocation for North Eastern Region (NER).**

**While appreciating the efforts made by the Ministry, which resulted in substantial utilization of funds vis-à-vis RE 2020-21, the Committee reiterate their earlier recommendation to the Ministry to further strive hard to make sure Optimum Utilization of allocated funds - in order to achieve the objectives set out by the Ministry.**

## **B. PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY)**

### **Recommendation No.3**

#### **1.8 The Committee had observed/recommended as follows:—**

"The Committee note that the Ministry of Food Processing Industries has been implementing Central Sector Umbrella Scheme - Pradhan Mantri Kisan Sampada Yojana approved in May 2017. The Component of the Scheme of Pradhan Mantri Kisan Sampada Yojana are: Mega Food Park(MFP), Integrated Cold Chain and Value Addition Infrastructure (ICC), Creation /Expansion of Food Processing & Preservation Capacities (CEFPPC), Infrastructure for Agro-Processing Clusters(APC), Creation of Backward & Forward linkages (CBFL), Food Safety and Quality Assurance Infrastructure(FTL), Human Resource and Institutions and Operation Greens.

As informed by the Ministry the proposal for continuation of Pradhan Mantri Kisan Sampada Yojana beyond 01.04.2021, Ministry has proposed to discontinue Mega Food Park Scheme & Hazard Analysis and Critical Control Point (HACCP) component of Human Resources and Institutions.

The Committee note that an amount of Rs. 700 Crore has been provisioned for BE of (2021-22) for PMKSY. The Committee note further that with regard to

achievement of targets for the Schemes there has been short fall in almost all the Schemes as per the Statement for the year 2018-19, 2019-20 and 2020-21. Also with regard to utilization of funds for this Scheme there is abysmal low utilization of funds for SC/ST and NER Receipt of inadequate eligible proposals has been the reason attributed by the Ministry for under utilization of allocated funds.

The Committee recommend the Ministry to analyze reasons for inadequate proposals being received, year after year and to address the shortcomings noticed in implementation of the Scheme in a time bound manner. In the opinion of the Committee, the lack of awareness about the Scheme of the Ministry can also be a reason for inadequate receipt of proposals. The Committee, therefore, strongly recommend that the Ministry should launch a Special Awareness Drive with the purpose of increasing awareness about various components of the Scheme".

**1.9 In its Action Taken Reply, the Ministry has stated:-**

"Ministry of Food Processing Industries agrees with Committee observation of the need for increased awareness of its schemes and has been making conscious efforts to increase the number of projects from North Eastern region and from SC/ ST promoters in its schemes and timely completion of these projects. To stimulate the development of food processing industry in NER and for incentivizing proposals from SC/ST entrepreneurs, MoFPI is providing (i) higher rate of grants, (ii) concession in project completion time and (iii) lower requirement of promoters capital in such projects. The officers of the Ministry are regularly conducting virtual meetings with SC/ST promoters/investors as well as those from NER to assess the implementation of sanctioned projects and to find out issues/problems being faced by them. They are also coordinating with State governments, wherever necessary, to help promoters/Implementing Agencies in getting statutory approvals in a timely manner and to avoid unnecessary delay in implementation. Due to restrictions imposed on physical interaction in the wake of COVID 19 Pandemic, Ministry has been extensively utilizing social media and

digital means for creating awareness and advocacy of component schemes of PMKSY and special benefits available to these category of entrepreneurs.

As a result of these concerted efforts, there is marked improvement in fund utilization under NER head. Ministry has succeeded in utilizing almost 78% of the allocated budget for North Eastern Region in RE for FY 2020-21 (Rs 88.97 Crore utilized against total allocation of Rs 115 Crore). The allocation of Rs.40 Crore for NER under Centrally Sponsored Scheme PMFME for FY 2020-21 has been fully utilized, whereas for Central sector Umbrella Scheme PMKSY, Rs 48.97 Crore has been utilized against the allocation of Rs 75 Crore. Under different component schemes of PMKSY, Ministry has been able to utilize Rs 27.7 Crore out of RE allocation of Rs 62.25 Crore under SCSP head, whereas total of Rs 10.49 Crore has been utilized under TSP head against allocation of Rs 32.25 Crore for FY 2020-21.

Ministry has processed a Note for Cabinet Committee on Economic Affairs proposing continuation of restructured PMKSY during 15th Finance Commission of Cycle (FY 2021-22 to FY 2025-26) and shall be undertaking fresh awareness initiatives after approval of the proposed extension."

**1.10 Considering under-utilization of allocated funds under Central Sector Umbrella Scheme - Pradhan Mantri Kisan Sampada Yojana (PMKSY) due to receipt of inadequate eligible proposals resulting in abysmally low utilization of funds for SC/ST and North Eastern Region (NER), the Committee had recommended the Ministry to analyze reasons for inadequate proposals being received, year after year to address the shortcomings noticed in implementation of the Scheme in a time bound manner. Also considering the lack of awareness about the Scheme of the Ministry could be a reason for inadequate receipt of proposals, the Committee had recommended the Ministry to launch a Special**

**Awareness Drive with the purpose of increasing awareness about various components of the Scheme. The Ministry in its Action Taken Replies has stated that it has been making conscious efforts to increase the number of Projects from North Eastern Region (NER) and from SC/ST Promoters in its Schemes as also timely completion of these Projects. The Ministry has also stated about the steps taken to stimulate the development of Food Processing Industries in NER and for incentivizing proposals from SC/ST entrepreneurs. Further, Ministry has furnished information regarding utilization of funds under NER, Scheduled Castes Sub-Plan (SCSP) and Tribal Sub-Plan (TSP) Head with respect to allocated Budget in RE for Financial Year 2020-21. Besides, Ministry has processed a note for Cabinet Committee on Economic Affairs proposing continuation of restructured Pradhan Mantri Kisan Sampada Yojana (PMKSY) during 15th Finance Commission of cycle (FY 2021-22 to FY 2025-26) and shall be undertaking fresh awareness initiative after approval of the proposed extension.**

**The Committee note that thought there is marked improvement in utilization of funds under NER Head, the utilization of funds under SCSP and TSP Head is quite low for Financial Year 2020-21. However, the Ministry's Reply is silent on the issue of analyzing reasons for receipt of the inadequate proposals from SC/ST and NER, year after year. The Committee, therefore, reiterate their earlier Recommendation to analyse the reasons for inadequate proposals being received from SC/ST and NER and address the shortcomings, thus, noticed in implementation of the Scheme in a time bound manner.**

## CHAPTER - II

### **OBSERVATIONS/RECOMMENDATIONS THAT HAVE BEEN ACCEPTED BY THE GOVERNMENT**

#### **RECOMMENDATION NO. 1 ANALYSIS OF DEMAND**

The Committee note that while the Ministry has proposed an allocation of Rs.3490.07 Crore for the BE 2021-22, the allocated amount in BE 2021-22 is Rs.1308.66 Crore which is quite less than the proposed amount. Even though this amount is higher than the amount allocated for BE 2020-21 which was to the tune of Rs.1247.42 Crore.

The Committee feel that less allocation of funds to the Ministry is due to less utilization of allocated funds by the Ministry, which is clear from the Statement given by the Ministry regarding Scheme-wise Outlay and Expenditure for three year i.e. 2018-19, 2019-20 and 2020-21. Against the Allocation of Rs.1000 Crore, Rs.1042.79 Crore and Rs.1247.42 Crore at RE stage for the year 2018-19, 2019-20 and 2020-21, the Actual Expenditure was Rs.719.17 Crore, Rs.845.54 Crore and Rs.668.16 Crore (till 15.01.2021) respectively.

Thus, it is evident that under utilization of allocated funds consistently by the Ministry is acting as a stumbling block in achieving the objectives of the Ministry i.e. addressing critical issues of food security, food inflation and providing wholesome nutritious foods to the masses, ensuring better returns for the farmers, generating employment and earning foreign exchange through the exports. The Committee therefore recommend the Ministry to strive hard for optimum utilization of allocated funds.

#### **REPLY OF THE GOVERNMENT**

The recommendation of the Hon'ble Committee has been noted. The Ministry is closely monitoring implementation and expenditure for improving level of utilization of



allocated budget under various sub-schemes of the Central Sector Umbrella Scheme: Pradhan Mantri Kisan Sampada Yojana (PMKSY).

The Ministry has also launched a new Centrally Sponsored Scheme in June, 2020 namely "Prime Minister Formalization of Micro Food Processing Enterprises"(PMFME) for which the Ministry received Rs 400 Crore in RE: 2020-21 and projected a demand of Rs 2300 Crore for BE: 2021-22 before the Ministry of Finance. Against this, Ministry has been allocated only Rs 500 Crore for BE: 2021-22.

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### **Comments of the Committee**

For Comments of the Committee please see para 1.7 of the Report

## **RECOMMENDATION NO. 2**

### **CONTRIBUTION OF FOOD PROCESSING SECTOR**

The Committee note that a well developed Food Processing Sector with high level of processing helps in the reduction of wastage, improves value addition, promotes crop diversification, ensures better return to the farmers, promotes employment as well as increases export earnings. This Sector is also capable of addressing critical issue of food security, food inflation and providing wholesome nutritious food to the masses. The Food Processing Sector has also emerged as an important segment of the Indian Economy in terms of its contribution to GDP, employment and investment. The Sector constitutes as much as 8.98% and 11.11% of Gross Value Added (GVA) in Manufacturing and Agriculture Sector respectively in 2018-19 at 2011-12 prices.

The Committee are aware that Food Products Industry compared to other industries has the largest number of factories and engages largest number of persons as well. This Sector is highly labour intensive per unit of Capital deployed. Thus every unit of Capital invested in Food Products Industry employs largest number of persons as compared to other industries while generating the highest output level as in other industries.

The Committee, further note that as was the case with other sectors the Food Processing Sector was also hit badly in the first phase of lockdown however due to increased demand from the consumers for safe and hygienic food, the Food Processing Sector has sprung back soon to the normal after the first phase of disruption and is actually looking up.

As informed by the Ministry another reason for the Sector to do well is that the Agricultural Sector has done well even during COVID Pandemic. Since the Food Processing Sector uses the agricultural produce as raw materials, they have had a good advantage in continuing with their Manufacturing. Even in exports, while the Agricultural Exports increased by 9.8 per cent from April to December, 2020, the Processed Food Exports in Fruits and Vegetables increased by 17.4 per cent.

Considering the contribution of Food Processing Sector to the economy of the country the Committee, desire that boost should be given to this industry by bringing in greater investment and creating market for exports and creating conducive environment for healthy growth of Food Processing Industries by inducting latest technologies in the Food Processing Industries Sector. The Committee would like the Ministry to come up with a Holistic Plan of Action in this regard and would also like to be apprised of the same.

## **REPLY OF THE GOVERNMENT**

The Food Processing Sector has emerged as an important segment of the Indian economy in terms of its contribution to GDP, employment and investment. The Gross Value Added (GVA) of the food processing sector increased continuously from Rs.1.30 lakh crore in 2013-14 to Rs 1.61 lakh crore in 2015-16 and further to Rs. 2.08 lakh crore in 2018-19. The inflows of FDI into the sector also increased from USD 515.86 million in 2014-15 to USD 904.7 million in 2019-20.

MoFPI provides financial assistance for setting up food processing industries through component schemes under the Pradhan MantriKisanSampadaYojana (PMKSY). During the 14th Finance Commission period, 767 projects were approved under PMKSY with approved grants-in-aid of Rs. 5646.84 crore. The Ministry proposes to continue the scheme during the 2021-22 to 2025-26 period with an outlay of Rs 4600 crore. The R & D component scheme in PMKSY to support R&D in the technologies of processes, product development, machine and equipment development of food processing sector.

As a part of Budget announcements 2021, the Ministry will implement an expanded Operation Green scheme (under PMKSY) to support value addition in agriculture and allied sectors and boost exports in 22 perishables. Similarly, a new Production Linked Incentive (PLI) scheme will be implemented from 2021-22 to incentivize investment in domestic manufacturing, promote exports and create global food “champions”. The food segments identified includes Ready to Eat / Ready to Cook, Marine Products,

Processed Fruits & Vegetables, Mozzarella Cheese, and innovative/ organic products of SMEs. The scheme would also support branding and marketing abroad.

The Ministry has also taken various measures to support investment & investible projects in food processing sector including setting up of a dedicated Investment Facilitation Cell with Invest India to facilitate all investment interests received in the food processing sector. The Cell handholds investors throughout the investment phases in a structured manner by providing relevant sectoral & sub-sectoral information, assisting with regulatory requirements, location assessment, applicable policies and schemes etc.

Through all the above measures and schemes, the Ministry intends to attract more investment, promote value addition and exports in the food processing sector.

#### **RECOMMENDATIONS NO. 4 COLD STORAGE UNDER COLD CHAIN SCHEMES**

The Committee note that one of the main reasons for the high losses in the supply chain of perishables is the absence of adequate and efficient Cold Chain Infrastructure right from the Farm Gate to the Consumers.

The Committee also note that the objective of Scheme for Integrated Cold Chain and Value Addition Infrastructure is to provide Integrated-Cold Chain, Preservation and Value Addition Infrastructure Facilities without any break from the Farm Gate to the Consumer, in order to reduce the Post-harvest losses of Horticulture and Non-horticulture agri-produce.

The Committee, however, note that out of 430 Projects sanctioned by the Ministry, 103 Projects have been cancelled, 210 Projects have been completed and 117 Projects are under implementation. The Committee also note that the Projects are delayed due to delay in obtaining Statutory approvals like Change in Land Use (CLU), Consent to Establish (CTE), Building Plan, Power Connection, Food Safety & Standard Authority of India (FSSAI) License, Final Sanction of Term Loans, etc.

The Committee further note that a study on “Evaluation of the impact of the Scheme for Cold Chain, Value Addition and Preservation Infrastructure of Ministry of Food Processing Industries” was awarded to M/s NABARD Consultancy Services Pvt. Ltd. (NABCONS). The Report has, inter alia, observed that Cold Chain Projects have contributed positively to turnover, employment creation and exports. There is an apparent economic impact in the catchment area where such Projects have been set up in terms of saving wastage, increase in farm gate prices and establishment of Backward Linkages. With the establishment of Cold Chain Projects, under the trading model, the farmers have been benefited, in terms of assured price, risk avoidance, assured market and reduction in wastages. The Captive Unit Model, however, based on market requirements and consumer centric approach of these Units, have developed the quality of produce across the entire Supply Chain. This has been achieved by way of knowledge sharing, quality input supplies and technology upgradation of the Producers. The Units per se have tried to comply with the stringent quality parameters of the markets and this quality has percolated in the Backward and Forward Linkages, as well.

There is no doubt about the immense benefits accruing to farmers with the establishment of a Cold Chain in a particular area in terms of reduction of wastage and providing assured returns to the farmers. The Committee however, are concerned about the slow pace of implementation of this Scheme. The Committee, therefore, recommend that the Ministry should resolve the issues in establishment of Cold Storage Unit, by establishing a Unit specially dedicated to liaise with concerned Authorities, for all approvals/proposals required for the setting-up Cold Storage Projects to facilitate the entrepreneurs to deal with the bureaucratic hurdles, smoothly.

## **REPLY OF THE GOVERNMENT**

Statutory approvals like Change in Land Use (CLU), Consent to Establish (CTE), Building Plan, Power Connection, etc. are largely the subject matters of the respective State Governments. Delays in issuance of such approvals impact a cold chain project at its crucial stages from launch to completion.

Ministry facilitate the promoters of projects facing delays in securing approvals and write to the concerned Department of the State Government and emphasise early

clearances. Where such delays persist and there is need to compensate, Ministry extends merit based consideration to promoter's request for extension of time and condonation of delays, concurrently ensuring that project is completed within the stipulated time. However, Ministry tends not to interfere with Banks' process and their internal decision of sanctioning term loan to a promoter.

Food Safety & Standard Authority of India (FSSAI) License is needed at completion of project and for commercial operation of a cold chain project. There is normally no inordinate delay in providing this license, however Ministry take up the matter of delays with central MoHFW and impress upon them for early issuance of FSSAI license to enable the project start commercial operation.

It may please be noted that Ministry do not set up such infrastructure on its own. It extends financial assistance by way of grant for supporting establishment of such infrastructure by interested entities. The scheme is thus entrepreneur driven. Due diligence on the part of authorities associated with approvals having far reaching environmental repercussions, especially pollution clearance, building plan etc. is what a modern entrepreneur has to keep pace with. Ministry actively takes up issues with concerned authorities and makes all out efforts to minimise delays. Ministry has been emphasizing on personal hearing with no person other than promoters during Technical and Approval Committees meetings seeking their personal active involvement for the successful implementation of cold chain projects. Cold Chain Division (along with the PMAs) is dedicated to extend all possible support to promoters of the projects under the scheme.

## **RECOMMENDATIONS NO. 7 OPERATION GREENS**

The Committee note that in pursuance of the Budget Announcement for the year 2018-2019, Ministry of Food Processing Industries had launched a New Central Sector Scheme "Operation Greens - A Scheme for integrated development of Tomato, Onion and Potato (TOP) value chain "with a Budgetary Allocation of Rs.500 Crore. The Scheme envisages to promote Farmer Producer Organizations (FPOs), Agri-Logistics, Processing Facilities and Professional Management.

Organizations such as State Agriculture and other Marketing Federation /Farmer Producer Organizations (FPO) / Cooperatives / Self-help Groups / Companies / Food Processors / Logistic Operators / Service Providers / Supply Chain Operators / Retail and Wholesale Chains / Central and State Governments and their Entities /Organizations are eligible for financial assistance under the Scheme. Under the Scheme, a total of 10 Projects have been approved up to 18.01.2021, out of which 5 Projects have been cancelled for want of progress and rest 5 projects are under implementation.

The Committee make a note that Ministry is considering to extend the scope of long term strategy i.e. Integrated Value Chain Development Projects under Operation Greens Scheme from TOP to twenty-two perishables in pursuance of Budget Announcement of 2021-2022. Further, Ministry is also considering to include Standalone Projects, in addition to integrated Value Chain Development Projects for financial assistance on the basis of identified infrastructure gaps in the value chain of twenty-two perishables, for which Assessment Studies will be conducted to identify gaps in the Value Chain. The Committee observe that Additional Funds have not been provided for Short Term measures under TOP to TOTAL under Aatmanirbhar Bharat Abhiyan. As informed by the Ministry, the expenditure is to be met out of existing Budget allocated for Operation Greens Scheme.

The Committee appreciate the decision taken to include other Perishable Commodities under this Scheme, in addition to Tomatoes, Potatoes and Onions as it will not only benefit the farmers from distress sale of their produce but will also help in increasing their income. The Committee are, however, apprehensive about the proper implementation of this Scheme with limited funds. The Committee, therefore, recommend the Ministry to take all requisite measures to ensure that the implementation of this Scheme does not suffer for the want of funds.

## **REPLY OF THE GOVERNMENT**

The Operation Greens scheme is a central sector scheme launched in November, 2018. The scheme has two-pronged strategy of Price Stabilization measures (for short term) and Integrated Value Chain Development Projects (for long term).

### Short term Price Stabilization measures:

Under short term price stabilization measures, there is a provision to undertake short term intervention only in case of glut situation. Hon'ble Finance Minister extended the Scheme of Operation Greens from 'TOP to TOTAL' as a part of Aatmanirbhar Bharat Abhiyan due to disruption of supply chain on account of COVID-19 for providing 50% subsidy for the transportation and storage from surplus production area to consumption centres. Scheme Guidelines were notified and uploaded in the Ministry's website on 11.06.2020.

Later on Scheme guidelines were extended to Kisan Rail Scheme w.e.f. 12.10.2020 for notified fruits and vegetables and to any train service provided by Indian Railways for any fruits and vegetables (F&V) w.e.f. 22.12.2020. Indian Railways is providing the transport subsidy directly to any applicant by way of charging 50% of their freight charges from them for transportation of any quantity of F&V through Kisan Rail Scheme and will adjust remaining 50% of freight from deposit made by MoFPI with them. Indian Railways has disbursed total subsidy of Rs.27.79 Crore upto 31.03.2021 on this account.

Scheme guidelines were further amended to provide the transportation subsidy to all the F&V being transported by air from the NER and Himalayan Region States. Airlines would charge 50% freight for all the F&V booked from these airports on the same lines as Kisan Rail.

Further, Scheme Guidelines has been amended to provide 50% subsidy to eligible entities through NAFED for transportation and/or storage of apple from Jammu and Kashmir. Ministry had sanctioned an amount of Rs 7 Cr as advance to NAFED for disbursement of subsidy so far.

### Long Term Measures:

Under Integrated value chain development projects, during last 2 years since launch of the scheme, 46 proposals have been received, out of this 25 were found to be deficient and ineligible under the scheme. 11 proposals were approved and another 10 proposals are under consideration. However, subsequently, three (3) approved projects



were withdrawn by the promoters and two (2) approved projects were cancelled due to different reasons. As on date, 6 proposals are approved for financial assistance.

### **Action Taken:-**

In pursuance of the above budget announcement for 2021-2022, the scope of long term strategy under Operation Greens Scheme is going to be expanded from TOP to Twenty-Two Perishable Products for the financial year i.e. 2021-2022.

Based on production data published by Horticulture Division, Ministry of Agriculture for 2018-19 for fruits and vegetables in India and scope of processing of fruits and vegetables, 18 fruits and vegetables in addition to TOP crops have been shortlisted. In the marine category, shrimp has been shortlisted. The list of additional 19 perishable products identified and approved by Hon'ble Minister is as under.

Fruits (10): Mango, Banana, Apple, Pineapple, Orange, Grapes, Aonla/ Amla, Pomegranate, Gvava, Litchi

Vegetables (8): Peas, Carrot, Cauliflower, Beans, Bitter gourd, Okra, Garlic, Ginger.

Marine: Shrimp

Gaps in the value chain will be identified by conducting Infrastructure gap studies and consultations with various stakeholders from Ministries/ Departments/ State Horticulture Departments/ Industry Associations/ Processors/ Traders etc. in production clusters selected. The intervention by Ministry would be focused to fill those gaps in value chain.

Ministry has floated the RFP for assessment studies to be undertaken for identifying gaps in infrastructure & processing facilities for development of potential value chains for perishable products under Operation Green Scheme on CPP portal on 10.03.2021. The study has been recently awarded on 21.05.2021.

Ministry is also considering the convergence of sub-schemes under PMKSY for better utilization of limited funds available under Operation Greens Scheme.

Further, under Operation Greens TOP to TOTAL, in view of available budget, Ministry extended the subsidy on freight through Kisan Rail under Operation Greens TOP to TOTAL beyond 31.03.2021 subject to a ceiling of Rs 50 Cr for the year 2021-22 so that scheme doesn't suffer due to shortage of funds. The expenditure for the same will be met out of existing budget allocated for Operation Greens Scheme.

**RECOMMENDATIONS NO. 8**  
**PRIME MINISTER - FORMALIZATION OF MICRO FOOD PROCESSING**  
**ENTERPRISES (PMFME)**

The Committee are glad to note that as a part of Aatmnirbhar Bharat Abhiyan a new Centrally Sponsored Scheme, Prime Minister - Formalization of Micro Food Processing Enterprises (PMFME) was launched in June 2020 with a total outlay of Rs.10,000 Crore over the period 2020-2025. The Scheme is targeted to benefit 2 Lakh Micro Food Processing Units through credit linked subsidy. While the existing Individual Micro Units can avail Credit-linked Capital Subsidy @35% of the eligible Project Cost with a maximum ceiling of Rs.10 Lakh for upgradation of their unit, Seed Capital @ Rs. 40,000/- per SHG Member would be provided for Working Capital and purchase of small tools. Farmers Produce Organizations (FPOs)/ Self Help Groups (SHGs)/ Producer Cooperatives would be provided credit linked grant of 35% for capital investment along the Value Chain. The Scheme adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. The Scheme also envisages strengthening backward and forward linkages, provision of common facilities, incubation centres, training, Research & Development, marketing & branding, provision of which would primarily be for One District One Product (ODOP) products.

The Committee further note that the Ministry projected a demand of Rs.3490.07 Crore in BE 2021-22 which included Rs.2300 Crore for Ministry for Prime Minister - Formalization of Micro Food Processing Enterprises (PMFME) and Rs.1045.85 Crore for the ongoing Schemes under the Umbrella Scheme Pradhan MantriKisanSampadaYojana (PMKSY). However, the BE allocated is only Rs.1308.66 Crore which includes Rs.1200 Crore both for Prime Minister - Formalization of Micro Food Processing Enterprises (PMFME) and Pradhan MantriKisanSampadaYojana (PMKSY).

The Committee are, however, of the opinion that the funds allocated for this ambitious Scheme are not commensurate with its objectives. The Committee therefore, recommend that earnest efforts should be made by the Ministry to impress upon the Government to allocate Projected Amount of funds i.e. Rs.2,300 Crore to the Ministry for Prime Minister - Formalization of Micro Food Processing Enterprises (PMFME) as

the Committee feel that this Scheme will play a vital role in promoting Entrepreneurship in the Rural Areas and uniform development of all the regions of the Country.

## **REPLY OF THE GOVERNMENT**

Prime Minister Formalization of Micro food processing Enterprises (PMFME) Scheme was rolled out as a Centrally Sponsored Scheme in June, 2020 under Atmanirbhar Bharat Package with an outlay of Rs.10,000 crore to benefit 2 lakh micro food processing units over a period of five years.

The scheme is in the initial stage of implementation, efforts are being made to ensure that the benefits under the scheme are reached to the targeted beneficiaries. For 2021-22, against the proposed Outlay of Rs. 2300 crore, Ministry of Finance has allocated Rs. 500 cr. Based on the progress, requirement of more funds would be taken up with Ministry of Finance.

Ministry of Finance has also been apprised of the fact that for BE 2021-22, the amount allocated by Ministry of Finance is Rs.500 crore though the total budget outlay for 2021-22 is Rs.2300 crore to support various scheme components such as Seed Capital, Capital Subsidy, Common Infrastructure and Marketing & Branding.

## **CHAPTER - III**

### **OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLIES**

#### **RECOMMENDATIONS NO. 5 CREATION OF BACKWARD AND FORWARD LINKAGES**

The Committee note that the objective of the Scheme is to provide effective and seamless Backward and Forward Integration for Food Processing Industries by plugging the gaps in supply chain in terms of availability of raw material and linkages with the market. The Scheme will enable linking of farmers to processors and the market thereby ensuring remunerative prices for their produce.

The Committee feel that even though this Scheme is one of the important Schemes under Pradhan MantriKisanSampadaYojana, the Scheme has not got the desired momentum as of now. This is clear from the fact that out of 62 Projects approved only 21 Project have been completed and also utilization of fund is less as against fund allocated at RE Stage.

The Committee, therefore recommend the Ministry to properly utilize the allocated fund in time bound manner and strive to complete the approved Projects on time.

#### **REPLY OF THE GOVERNMENT**

The Creation of Backward and Forward Linkages (CBFL) Scheme has been launched under the umbrella scheme of Pradhan MantriKisanSampadaYojana (PMKSY) in May, 2017. Presently, 63 projects have been approved under this Scheme. Out of these, 28 projects have been completed and remaining 35 projects are on the verge of completion.

Further, it may be noted that the CBFL Scheme was allocated RE budget of Rs. 56.60 crore during the financial year 2020-21, out of which CBFL Scheme has utilized the

fund for release of grant up to Rs. 54.41 crore during FY: 2020-21. A statement showing funds allocated and utilization thereof under CBFL Scheme during the financial year 2020-21 is given below:

(Rs. in Crore)

| Budget Head            | BE: 2020-21 | RE: 2020-21 | Expenditure |
|------------------------|-------------|-------------|-------------|
| Professional Services  | 2.50        | 0.75        | 0.75        |
| Grant-in-aid – General | 67.61       | 47.65       | 47.65       |
| Grant-in-aid – SCSP    | 11.25       | 4.26        | 4.26        |
| Grant-in-aid – TSP     | 5.50        | 2.02        | 0.57        |
| Grant-in-aid – NER     | 13.14       | 1.92        | 1.18        |
| Total                  | 100.00      | 56.60       | 54.41       |

## **CHAPTER - IV**

### **OBSERVATIONS/ RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE**

#### **RECOMMENDATIONS NO. 3 PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY)**

The Committee note that the Ministry of Food Processing Industries has been implementing Central Sector Umbrella Scheme - Pradhan Mantri Kisan Sampada Yojana approved in May 2017. The Component of the Scheme of Pradhan Mantri Kisan Sampada Yojana are: Mega Food Park(MFP), Integrated Cold Chain and Value Addition Infrastructure (ICC), Creation /Expansion of Food Processing & Preservation Capacities (CEFPPC), Infrastructure for Agro-Processing Clusters(APC), Creation of Backward & Forward linkages (CBFL), Food Safety and Quality Assurance Infrastructure(FTL), Human Resource and Institutions and Operation Greens.

As informed by the Ministry the proposal for continuation of Pradhan Mantri Kisan Sampada Yojana beyond 01.04.2021, Ministry has proposed to discontinue Mega Food Park Scheme & Hazard Analysis and Critical Control Point (HACCP) component of Human Resources and Institutions.

The Committee note that an amount of Rs. 700 Crore has been provisioned for BE of (2021-22) for PMKSY. The Committee note further that with regard to achievement of targets for the Schemes there has been short fall in almost all the Schemes as per the Statement for the year 2018-19, 2019-20 and 2020-21. Also with regard to utilization of funds for this Scheme there is abysmal low utilization of funds for SC/ST and NER. Receipt of inadequate eligible proposals has been the reason attributed by the Ministry for under utilization of allocated funds.

The Committee recommend the Ministry to analyze reasons for inadequate proposals being received, year after year and to address the shortcomings noticed in implementation of the Scheme in a time bound manner. In the opinion of the Committee, the lack of awareness about the Scheme of the Ministry can also be a reason for inadequate receipt of proposals. The Committee, therefore, strongly

recommend that the Ministry should launch a Special Awareness Drive with the purpose of increasing awareness about various components of the Scheme".

## **REPLY OF THE GOVERNMENT**

Ministry of Food Processing Industries agrees with Committee observation of the need for increased awareness of its schemes and has been making conscious efforts to increase the number of projects from North Eastern region and from SC/ ST promoters in its schemes and timely completion of these projects. To stimulate the development of food processing industry in NER and for incentivizing proposals from SC/ST entrepreneurs, MoFPI is providing (i) higher rate of grants, (ii) concession in project completion time and (iii) lower requirement of promoters capital in such projects. The officers of the Ministry are regularly conducting virtual meetings with SC/ST promoters/investors as well as those from NER to assess the implementation of sanctioned projects and to find out issues/problems being faced by them. They are also coordinating with State governments, wherever necessary, to help promoters/Implementing Agencies in getting statutory approvals in a timely manner and to avoid unnecessary delay in implementation. Due to restrictions imposed on physical interaction in the wake of COVID 19 Pandemic, Ministry has been extensively utilizing social media and digital means for creating awareness and advocacy of component schemes of PMKSY and special benefits available to these category of entrepreneurs.

As a result of these concerted efforts, there is marked improvement in fund utilization under NER head. Ministry has succeeded in utilizing almost 78% of the allocated budget for North Eastern Region in RE for FY 2020-21 (Rs 88.97 Crore utilized against total allocation of Rs 115 Crore). The allocation of Rs.40 Crore for NER under Centrally Sponsored Scheme PMFME for FY 2020-21 has been fully utilized, whereas for Central sector Umbrella Scheme PMKSY, Rs 48.97 Crore has been utilized against the allocation of Rs 75 Crore. Under different component schemes of PMKSY, Ministry has been able to utilize Rs 27.7 Crore out of RE allocation of Rs 62.25 Crore under SCSP head, whereas total of Rs 10.49 Crore has been utilized under TSP head against allocation of Rs 32.25 Crore for FY 2020-21.

Ministry has processed a Note for Cabinet Committee on Economic Affairs proposing continuation of restructured PMKSY during 15th Finance Commission of Cycle (FY 2021-22 to FY 2025-26) and shall be undertaking fresh awareness initiatives after approval of the proposed extension.

### **Comments of the Committee**

For Comments of the Committee please see para 1.10 of the Report



## **CHAPTER - V**

### **OBSERVATIONS/ RECOMMENDATIONS IN RESPECT OF WHICH FINAL REPLIES OF GOVERNMENT ARE STILL AWAITED**

#### **RECOMMENDATIONS NO. 6 SKILL DEVELOPMENT IN FOOD PROCESSING SECTOR**

The Committee observe that the aim of the Scheme on Human Resources and Institutions is to provide Sector Specific Skilled Workforce from floor level workers, operators, packaging and assembly line workers to quality control supervisor, etc. and to meet the skilled Human Resources requirement in Food Processing Sector. Under the Scheme, a total of 28 Projects have been approved by the Ministry. Out of these, 27 Projects are meant for the creation of infrastructure in Food Processing Skill Training Centers out of which only 4 Projects have been so far completed, whereas, 1 proposal has been approved for development/ translation of Course Curriculum for 13 Food Processing Job Roles.

The Committee further note that the Ministry has commissioned a Study titled "Study to assess Human Resource and Skill Requirement in Food Processing Sector from 2021-2030" to M/s Feedback Business Consulting Pvt. Ltd. on 20.10.2020, with the objective to ascertain the present and future availability of human resources, the present gaps in skill sets, the skills required in the future by the Food Processing Industry and the policy initiatives required in this regard. The Study is to be completed in 6 months. The Committee desire that the observations made in this Report be shared with the Committee alongwith the action taken by the Ministry on those observations.

The Committee further note that there has been consistently less utilization of funds by the Ministry under this Scheme. The Ministry has stated that the main reason for low utilization of RE was that the funds of Rs.0.90 Crore earmarked in the head 'GIA-DAPST' could not be released due to non-availability of any ST proposals in the Scheme for the year 2019-20. The Committee are of the view that being a Labour-intensive Sector, the skilled manpower is the basic requirement of this Sector. The Committee therefore, recommend that all required steps be taken by the Ministry for

the creation of Skilled Manpower and required infrastructure for providing Training in a time bound manner.

## **REPLY OF THE GOVERNMENT**

It is informed that as per Memorandum of Agreement (MoA), the study was to be completed on 19.04.2021. However, due to COVID pandemic, timeline for completion of the study has been extended by 2 months. Hence, as and when final reports of the study are available, the same would be shared with the Standing Committee.

Further, it is informed that the final shape of the Scheme for Human Resources and Institution – Skill Development (SHRISD) in the 15<sup>th</sup> Finance Commission Cycle is yet to be finalised. However, the recommendation is well taken for compliance as and when the shape of the above scheme is finalised.

## **RECOMMENDATIONS NO. 9 BRINGING APEDA AND MPEDA UNDER FOOD PROCESSING INDUSTRIES**

The Committee note that Agricultural Processed Food Products Export Development Authority (APEDA) & Marine Product Exports Development Authority (MPEDA) are currently within the domain of Ministry of Commerce and Industry. APEDA is mandated with the responsibility of Export Promotion and Development of the Fruits, Vegetables, Meat Dairy, Poultry and their products whereas MPEDA's mandate is to increase Exports of Sea Foods including Fisheries of all kinds.

As informed by the Ministry in order to have synergy in operations of APEDA and MPEDA with overall development of Food Processing Sector, the Ministry has been persistently requesting for placing these Institution under its ambit through suitable amendment in Government of India (Allocation of Business) Rules, 1961.

The Committee concur with the view of the Ministry that bringing these Agencies within the purview of Ministry of Food Processing Industries will result in better synergy in the

Processing and Export of Processed Food. The Committee therefore, desire the Government to look into this matter, urgently.

## **REPLY OF THE GOVERNMENT**

Ministry has proposed for transfer of APEDA & MPEDA, currently under the administrative jurisdiction of Department of Commerce, to MoFPI through suitable amendment in Government of India (Allocation of Business) Rules, 1961 for effective synergy and boosting processing & exports of food products.

Ministry has been pursuing the issue at various levels. The then Hon'ble Minister, FPI, vide DO dated 19.05.2016, had requested Hon'ble Prime Minister to transfer these two organizations and allocating "Export Promotion of Processed Food" to the Ministry of FPI through suitable amendment in Government of India (Allocation of Business) Rules, 1961. The Ministry has circulated a draft CoS note to relevant Ministries/ Departments for comments vide MoFPI OM No P-12016/1/2020-DD(PC Division) dated 07.10.2020 and has submitted the Note for Committee of Secretaries (CoS) to the Cabinet Secretariat on the subject in consultation with Department of Commerce, Ministry of Fisheries, Department of Animal Husbandry & Dairying and Department of Agriculture, Cooperation and Farmers Welfare. The matter is presently under consideration of Cabinet Secretariat.

**NEW DELHI;**  
**07 December, 2021**  
**16 Agrahanyana, 1943 (Saka)**

**P.C. GADDIGOUDAR**  
**Chairperson**  
**Standing Committee on Agriculture,**  
**Animal Husbandry and Food Processing**

**STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD  
PROCESSING  
(2021-22)**

**MINUTES OF THE FIFTH SITTING OF THE COMMITTEE**

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The Committee sat on Tuesday, the 7<sup>th</sup> December, 2021 from 1500 hrs. to 1635 hrs. in Committee Room No.2, Block-A, PHA Extension Block-A, New Delhi.

**PRESENT**

Shri P. C. Gaddigoudar – Chairperson

**MEMBERS**

**LOK SABHA**

2. Shri Horen Singh Bey
3. Shri A. Ganeshamurthi
4. Shri Abu Taher Khan
5. Shri Mohan Mandavi
6. Shri Devji Mansingram Patel
7. Smt. Shardaben Anilbhai Patel
8. Shri Bheemrao Baswanthrao Patil
9. Shri Shrinivas Dadasaheb Patil
10. Shri Vinayak Bhaurao Raut
11. Shri Pocha Brahmananda Reddy
12. Shri Rajiv Pratap Rudy
13. Shri V.K. Sreekandan

**RAJYA SABHA**

14. Sardar Sukhdev Singh Dhindsa
15. Shri Kailash Soni
16. Shri Vaiko

**SECRETARIAT**

- |    |                  |   |                  |
|----|------------------|---|------------------|
| 1. | Shri Shiv Kumar  | – | Joint Secretary  |
| 2. | Smt. Juby Amar   | – | Director         |
| 3. | Shri Prem Ranjan | – | Deputy Secretary |

2. At the outset, the Chairperson welcomed the Members to the Sitting of the Committee. Thereafter, the Committee took up for consideration the followings Action Taken Reports:

\*(i) XXXX      XXXX      XXXX      XXXX      XXXX

\*(ii) XXXX      XXXX      XXXX      XXXX      XXXX

(iii) Draft Action Report on Action Taken by the Government on Observations / Recommendations contained in the 26<sup>th</sup> Report of the Standing Committee on Agriculture (2020-21) on 'Demands for Grants (2021-22)' pertaining to the Ministry of Food Processing Industries;

\*(iv) XXXX      XXXX      XXXX      XXXX      XXXX

\*(v) XXXX      XXXX      XXXX      XXXX      XXXX

3. After some deliberations, the Committee adopted the Draft Action Taken Reports without any modifications and the Committee authorized the Chairperson to finalize and present these Reports to Parliament.

\*4. XXXX      XXXX      XXXX      XXXX      XXXX      XXXX

\*5. XXXX      XXXX      XXXX      XXXX      XXXX      XXXX

\*6. XXXX      XXXX      XXXX      XXXX      XXXX      XXXX

**The Committee then adjourned.  
(A copy of the verbatim proceedings of the Sitting has been kept.)**

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\*Matter not related to this Report

(Vide Para 4 of Introduction of the Report)

*ANALYSIS OF ACTION TAKEN BY GOVERNMENT ON THE TWENTY SIXTH REPORT OF STANDING COMMITTEE ON AGRICULTURE (2020-21) (17<sup>TH</sup> LOK SABHA)*

|       |  |        |
|-------|--|--------|
| (i)   | Total number of Recommendations  | 09     |
| (ii)  | Recommendations/Observations which have been Accepted by the Government<br>Recommendation Nos. 1,2,4,7 and 8<br>Total                                | 05     |
|       | Percentage   | 56.00% |
| (iii) | Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies<br>Recommendation Nos. 05<br>Total      | 01     |
|       | Percentage   | 11.00% |
| (iv)  | Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee<br>Recommendation No. 03<br>Total | 01     |
|       | Percentage   | 11.00% |
| (v)   | Recommendations/Observations in respect of which Final replies of the Government are still awaited<br>Recommendation No. 6 and 9<br>Total            | 02     |
|       | Percentage   | 22.00% |